Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: SINDHU CARGO SERVICES PRIVATE LIMITED Date of Commencement of Liquidation: 23-07-2025; List of Stakeholders as on Date: 07-10-2025; Name of IP: Ms. Shirley Mathew; Process Number: 1; Last 5 digitof registration number: 11716

SI. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of	Amount of claims	Amount of claims	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)	contingent claims	rejected	under verification	
1	Unpaid insolvency resolution process costs				708000				NA
2	Liquidation costs incurred till date				439041				NA
3	Secured financial creditors	3	813985142	3	813985142				Annexure 3
4	Unsecured financial creditors	0	0	0	0	0	0	0	NA
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	201	76461938	190	46755333	0	29706605	0	Annexure 6
7	Operational creditors (Government Dues)	7	358668193	7	358668193	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	14	30688385	14	27028805	0	3659580	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		225	1279803658	214	1247584514	0	33366185	0	